

Central Administrative Tribunal
Principal Bench, New Delhi

CP No.117 /2018 in OA No.2008/2014
MA No. 2652/2019, MA No.2653/2019

New Delhi, this the 19th day of August, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr. Pradeep Kumar, Member (Administrative)

1. Shri Girish Wadhwa
S/o Shri L. R. Wadhwa,
R/o B-1/10, Mianwali Nagar
New Delhi -110087
Working as A.O. , Hindu Rao Hospital
Rajpura Road, Delhi.
2. Mrs. Mamta,
W/o shri Sumeer Kakkar
R/o 13/7, Railway Colony
Kishanganj, Delhi-110007
Working as AO, FG, NDMC
1st Floor, Civic Centre,
Minto Road, New Delhi-110002.
3. Shri S.K. Sachdeva,
S/o Late Shri K.L. Sachdeva
R/o 2/24, Ground Floor,
Old Rajinder Nagar,
New Delhi-110060
Presently working as DCA (adhoc)
NDMC, Civic Centre,
Minto Road, New Delhi-110002.
4. Mrs. Jyoti Chauhan
W/o Shri Ashok Kumar Chauhan
R/o B-21A (Ground Floor)
M.P. Enclave , Pitampura, Delhi-110034
Presently working as DCA(adhoc)
NDMC, Civic Centre, Minto Road, New Delhi-110002.

-Applicants

(By Advocate: Mr. Amit Sinha for Mr.A.S.Singh)

Versus

1. Ms. Renu Sharma
Director Local Bodies,
Govt.of NCT of Delhi
9th Level , C-Wing
Delhi Sachivalaya, Delhi.
2. Shri Puneet Goyal,
Commissioner
South Delhi Municipal Corporation,
Dr. S.P.M. Civic Centre,
9th Floor, Minto Road,
New Delhi-110002.
3. Mr.Mandhup Vyas
Commissioner
North Delhi Municipal Corporation
Dr. S.P.M.Civic Centre,
9th Floor, Minto Road,
New Delhi-110002.

- Respondents

(By Advocate: Mr.R.K. Jain, Mr. M.S. Reen, Mr.Amit Yadav)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

In view of the order passed by the Hon'ble High Court in W.P (C) 5332/2017 dated 26.02.2019, this CP is kept in abeyance.

MA No. 2652/2019 for extension of time has become infructuous and hence, the same is dismissed as infructuous.

MA No.2653/2019 for exemption of personal presence of the respondents is allowed for the reasons stated therein for the time being.

(Pradeep Kumar)
Member(A)

(S.N. Terdal)
Member (J)

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